

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44. C.P. 3983/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Darshan Manoharlal Bhoot.

v/s.

Deege Infracon Pvt Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

None present. List this matter on 06.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)